

**Central Administrative Tribunal
Madras Bench**

OA 310/00471/2017

Dated Friday the 31st day of August Two Thousand Eighteen

P R E S E N T

**Hon'ble Mrs. Jasmine Ahmed, Member (J)
&
Hon'ble Mr. T. Jacob, Member(A)**

R. Anand
No. 9/38/1, Kaliyapuram Street
Vadaserry
Nagercoil 629 001. .. Applicant

By Advocate **M/s. R. Malaichamy**

Vs.

1. Union of India
Rep. by the Director (Staff)
Ministry of Communications and IT
Department of Posts
Dak Bhavan
Parliament Street, New Delhi – 110 001.

2. The Chief Postmaster General
Tamil Nadu Circle
Anna Salai
Chennai – 600 002.

3. Senior Superintendent
RMS 'MA' Division
Madurai – 625 001.

4. The Sub Record Officer
RMS 'MA' Division
Nagercoil – 629 002. .. Respondents

By Advocate **Mr. M.T. Arunan**

ORAL ORDER

Pronounced by Hon'ble Mrs. Jasmine Ahmed, Member(J)

Mr. T. Ashok Raj, learned counsel for the applicant present.

Mr. M.T. Arunan, learned counsel for the respondents present.

2. It is seen that the Hon'ble High Court has remitted back the matter i.e. OA No. 83/2016 for deciding the matter on merit and given direction to the respondents to file counter affidavit to which Mr. S. Nagarajan, CFR in OA 83/2016 present and states that counter affidavit has been filed. Rejoinder has also been filed.

3. Learned counsel for the applicant states that after OA 83/2016, when the case of the applicant was not considered as per the direction of the Tribunal the applicant filed the present OA i.e. OA No. 471/2017. He also states that in the wake of remitting back the matter i.e. OA 83/2016 by the Hon'ble High Court, OA No. 471/2017 may be closed as the reliefs are similar. Counsel for the applicant has also filed memo in this regard.

4. Taking into consideration the statement made by the counsel in the bar, we close the OA 471/2017. OA 83/2016 will be decided by this Court.

5. Accordingly OA No. 471/2017 is closed.

(T. Jacob)
Member (A)

31.08.2018

(Jasmine Ahmed)
Member(J)

AS